

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No.2168/2017

AKMAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Crl.A. No. 2169/2017 (II)

(FOR GRANT OF BAIL ON IA 124937/2020)

Date : 18-01-2021 This application for grant of bail was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s)

Mr. Siddhartha Dave, Sr. Adv.

Mr. Farrukh Rasheed, AOR

Mr. Abu Bakar Sabbaq, Adv.

For Respondent(s)

Mr. Anurag Singh, Adv.

Mr. Anil Kumar Mishra, AOR

Ms. Srishti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

The Court is convened through Video Conferencing.

Heard learned Senior counsel appearing for the appellants in Criminal Appeal No.2169 of 2017 and learned counsel appearing for the State of U.P. for some time and thereafter connection was disrupted.

In view of the above, the Registry is directed to list the application for bail next week.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(RAJ RANI NEGI)
DY. REGISTRAR

